

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Revision No. 290 of 2016

Sarju Sao @ Suraj Sahu @ Suraju Sahu ... **Petitioner**

Versus

1. Rita Devi
2. Vinita Kumari
3. Vikash Kumar Sahu ... **Opposite Parties**

CORAM : HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For the Petitioner : None
For the State : Mr. Suchendra Prasad, A.P.P
For the Opposite Party No.2 : Mr. Lukesh Kumar, Advocate

05/08.07.2020

Hearing of this criminal revision petition has been convened and conducted through Video-Conferencing.

Mr. Suchendra Prasad, the learned A.P.P appears for the State.

No one appears for the petitioner.

Opposite Party No. 2 has appeared through Mr. Lukesh Kumar, the learned counsel.

Post this matter on 31.07.2020.

(Shree Chandrashekhar, J.)

Amit/